

(b) Does not arise. However, a constant watch is kept on the border to check such infiltration from Pakistan into Assam.

STRIKE BY STUDENTS OF DELHI UNIVERSITY

1298. SHRI GANESHI LAL CHAUDHARY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the students of Delhi University went on strike in the month of July 1970 and also paraded in front of his residence; and

(b) if so, what are the demands of the students?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. FAO): (a) and (b) On July 29, 1970 some leaders of Akhil Bharatiya Vidarthi Parishad, Delhi, organised a demonstration outside my residence. In a letter handed over to me, the Parishad had demanded that:—

(i) The illegal suspension order against 14 innocent students be quashed forthwith.

(ii) The police be removed from the University Campus.

(iii) There should be a judicial inquiry of the entire episode of July 23 and proper punishment be meted out to those found guilty.

(iv) Fresh elections of the University students Union be held under the existing constitution and the Union be allowed to function.

(v) An assurance be given to the students that they would not be ever again treated in this inhuman way.

FAZILKA AS UNION TERRITORY

1299. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether any demand has been made by the public of Fazilka area for converting that area into a Union territory till it is formally transferred to Haryana as per the Centre's decision on Chandigarh; and

(b) if so, what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No such demand has been received.

(b) Does not arise.

PERSONS KILLED IN VARIOUS CONFLICTS

1300. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state the number of persons killed in 1969 in each State on account of (a) communal disturbances, (b) naxalite movements; (c) linguistic, territorial and regional conflicts between States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): According to information received from the State Governments/Union Territory Administrations, no persons were killed in the year 1969 on account of communal disturbances, activities of extremists, or linguistic, territorial and regional conflicts in Haryana, Jammu & Kashmir, Delhi, Goa, Daman & Diu, Manipur, Laccadive, Minicoy & Amindivi Islands, Andaman & Nicobar Islands, N. E. F. A. and Chandigarh. The number of persons killed in Assam, Mysore, Nagaland, Punjab and Tripura was as follows:

Name of State/ Union Terri- tory Admi- nistrations	No. of persons killed on account of		
	Com- munal distur- bances	Activi- ties of extre- mists	Linguistic, terri- torial or re- gional con- flicts
Assam	2	1	..
Mysore	5	..	..
Nagaland	..	..	2
Punjab	..	9	..
Tripura	..	1	..

2. Information from the remaining State Governments/Union Territory Administrations is still awaited.